

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2547 OF 2020

(Crime No 371/2020 of Badagara Police Station, Kozhikode)

**Petitioner/Accused No 1:-**

Ratheesh @ Sundaran, S/o Chathu, Aged 35 years, Amminikkandy Meethal House, Mantharathoor, Badagara, Kozhikode-673541.

BY ADV.SRI.NIDHI BALACHANDRAN

**Respondents:-**

1. State of Kerala represented by the Public Prosecutor, High Court of Kerala, Ernakulam-682031.
2. Station House Officer, Badagara Police Station, Kozhikode-673 101.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No.2547 of 2020  
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Dated this the 15<sup>th</sup> day of May, 2020

**O R D E R**

The learned counsel for the petitioner submitted that he want to withdraw the bail application. Hence, this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN, JUDGE**

YKB